

POST OFFER PUBLIC ADVERTISEMENT

LLOYDS STEEL INDUSTRIES LIMITED

("LSIL" or "Target Company")

Registered Office: Trade World, "C" Wing, 16th Floor, Kamala City, Senapati Bapat Marg,
Lower Parel (West), Mumbai-400013

Tel No: +91-22-30418111 and Fax No: +91-22-30418260

This Post Offer Advertisement is being issued by Centrum Capital Limited ("Manager to the Offer") on behalf of Ultimate Logistics Solutions Private Limited ("ULSPL" or "Acquirer 1") and Metallurgical Engineering and Equipments Limited (formerly known as Siddharth Holdings Private Limited) ("MEEL" or "Acquirer 2" along with Acquirer 1 hereinafter known as "Acquirers") along with Ushdev International Limited as person acting in concert ("PAC"), in connection with the offer made by the Acquirer alongwith PAC, in compliance with Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011. The Detailed Public Statement ("DPS") with respect to the aforementioned offer was made on July 20, 2012 in The Financial Express (English-All Edition), Jansatta (Hindi-All Edition) & Mumbai Lakshadeep (Marathi-Mumbai Edition).

1. Name of the Target Company : Lloyds Steel Industries Limited
2. Name of the Acquirers and PAC : Ultimate Logistics Solutions Private Limited ("Acquirer 1"), Metallurgical Engineering and Equipments Limited ("Acquirer 2") and Ushdev International Limited ("PAC")
3. Name of the Manager to the Offer : Centrum Capital Limited
4. Name of the Registrar to the Offer : Bigshare Services Private Limited
5. Offer Details :
 - a. Date of Opening of the Offer : October 23, 2012
 - b. Date of Closure of the Offer : November 7, 2012
6. Date of Payment of Consideration : November 23, 2012
7. Details of Acquisition :

Sr. No	Particulars	Proposed in the offer document		Actual	
7.1	Offer Price per equity share	₹ 11.65		₹ 11.65	
7.2	Aggregate number of shares tendered	27,15,74,809		6,65,58,681	
7.3	Aggregate number of shares accepted	27,15,74,809		6,64,72,232	
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	₹ 316,38,46,525		₹ 77,44,01,502.80	
7.5	Shareholding of Acquirers before Agreements / Public Announcement (No. & %)*	16,30,00,000 24.53%		16,30,00,000 24.53%	
7.6	Shares to be Acquired by way of Agreement* • Number of Equity Shares • % of Fully Diluted Equity Share Capital**	38,00,00,000 60.91%		38,00,00,000 60.91%	
7.7	Shares Acquired by way of Open Offer* • Number of Equity Shares • % of Fully Diluted Equity Share Capital**	27,15,74,809 26.00%		6,64,72,232 6.36%	
7.8	Shares acquired after Detailed Public Statement (Number, Price & % of Fully Diluted Equity Share Capital)	NIL		NIL	
7.9	Post offer share holding of Acquirers* • Number of Equity Shares • % of Fully Diluted Equity Share Capital**	81,45,74,809 77.99%		60,94,72,232 58.35%	
7.10	Pre & Post offer shareholding of the Public • Number of Equity Shares • % of Fully Diluted Equity Share Capital**	Pre Offer 26,13,49,234 25.02%	Post Offer# 24,01,69,259 22.99%	Pre Offer 26,13,49,234 25.02%	Post Offer# 43,50,46,261 41.65%

* Collective holding of both the Acquirers.

** The percentages are calculated based on the expanded capital of the Target Company i.e. preferential allotment of 38,00,00,000 Equity Shares to the Acquirers.

Includes holding of the Existing Promoters.

8. The Acquirers alongwith its respective Directors and PAC severally and jointly accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011.
9. A copy of this Post Offer Advertisement will be available on the websites of SEBI, BSE Limited, National Stock Exchange of India Limited and the registered office of the Target Company.

Issued by the Manager to the Offer on behalf of the Acquirers and PAC:

CENTRUM

Centrum Capital Limited

Centrum House, CST Road, Vidyannagari Marg, Kalina, Santacruz (E), Mumbai - 400 098

Tel: +91-22-4215 9000; Fax: +91-22-4215 9707; Email: lsil.openoffer@centrum.co.in

Contact Person: Ms. Amandeep Sidhu; SEBI Registration No: INM 000010445

Place : Mumbai

Date : November 15, 2012

Size: 12 (w) X 20 (h)